

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram,  
New Delhi-110066

Dated: 06.05.2021

**ORDER NO. 65 of 2021**

Hon'ble President is pleased to partially modify the roster order no. 58 of 2021 for **CESTAT, Bangalore** from **17.05.2021 to 19.05.2021** as follows:

CORAM	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	From 17.05.2021 to 19.05.2021 Forenoon	Customs, Excise and Service Tax Division Bench matters

Note:

In the event of adjournment of matters for any reason, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By Order



(Bineesh Kumar K. S.)

Registrar

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Registrar